

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

O.A.NO. 722 of 1988

Javed Husain

...

Applicant.

Vs.

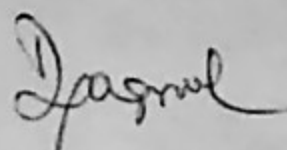
Railway Recruitment Board, ;
Bombay.

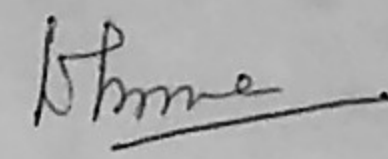
Respondents.

Hon'ble D.S.Misra, Member (A).
Hon'ble D.K.Agarwal, Member (J).

(By Hon.D.S.Misra)

Sri M.P. Gupta counsel for the applicant states that the applicant does not want to persue the case. We accordingly dismissed the petition without any order as to costs.


Member (J).


Member (A)

Dt. March 2nd, 1989.

handed over.